

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****AMRITAPUR TEA COMPANY LIMITED OPERATING TEA ESTATE/ GARDEN AT
DISTRICT – JALPAIGURI, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	Name of corporate debtor along with PAN & CIN/LLP No	Amritapur Tea Company Limited PAN - AACCA5653J GST -19AACCA5653J2ZG CIN- U01132WB1913PLC002337
2	Address of the registered office	Raipur Tea Estate, Post Office – Rangdhamali, District – Jalpaiguri, West Bengal -735121
3	URL/ Website	Not Available
4	Details of place where majority of fixed assets are located	Raipur Tea Estate, Post Office – Rangdhamali, District – Jalpaiguri, West Bengal -735121
5	Installed capacity of main products/ services	As per List of Tea Gardens covered in Baseline Survey, 2018 of the Tea Board - 500,000KG per Annum of Tea Leaves
6	Quantity and value of main products/ services sold in last financial year	As per Audited Accounts for the financial year 2021-22 the total revenue for the year was Rs. 1,69,02,547/-
7	Number of employees/ workmen	Number of Staffs – 24 Workmen: <ul style="list-style-type: none">• Female – 271 nos.• Male – 240 nos.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by emailing to the Resolution Professional at ibc.amritapur@gmail.com / slahiri0207@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing to the Resolution Professional at ibc.amritapur@gmail.com / slahiri0207@gmail.com
10	Last date for receipt of expression of interest	25 th November 2023
11	Date of issue of provisional list of prospective resolution applicants	05 th December 2023
12	Last date for submission of objections to provisional list	11 th December 2023

13	Date of issue of final list of prospective resolution applicants	21 st December 2023
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 th December 2023
15	Last date for submission of resolution plans	27 th January 2024
16	Process email id to submit Expression of Interest	ibc.amritapur@gmail.com



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Resolution Professional in the matter of **Amritapur Tea Company Limited**
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For (**Amritapur Tea Company Limited**)

Date: 09th November 2023

Place: Kolkata